<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 259 OF 2016 & IA NO. 540 OF 2016

Dated: 4th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Fortune Five Hydel Project Pvt. Ltd.			Appellant(s)
Vs. Karnataka Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Ms. Shivani Srivastav Mr. Shailesh Madiyal	
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesa Mrs. Swapna Seshao	

<u>ORDER</u>

List the matter on <u>08.08.2017</u>. In the meantime, pleadings be completed.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt